

**ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/696/2020

HYDERABAD, this the 3rd day of November, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Ch. Vijaya Gopal,
S/o. Late Sri Krishna Murthy,
Aged about 57 years,
Joint Manager (Group-B), Speed Post Centre,
National Sorting Hub,
Begumpet, Hyderabad – 500 016.

...Applicant

(By Advocate : Sri. CH. Vijaya Gopal (Party-in- Person)

Vs.

Union of India rep. by
The Secretary,
Department of Posts,
Dak Bhawan, Sansad Marg,
New Delhi – 110 001.

....Respondent

(By Advocate : Smt K. Rajitha, Sr. CGSC)

ORAL ORDER

(As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)



Through Video Conferencing:

The applicant, appearing in person submits that he would like to withdraw the O.A. Hence, the Original Application is dismissed as withdrawn. No order as to costs.

**(B.V. SUDHAKAR)
ADMIN MEMBER**

**(ASHISH KALIA)
JUDICIAL MEMBER**

/al/